

RAJYA SABHA

*Monday, the 20th December, 1971/the
29th Agrahayana, 1S93 (Saka)*

The House met at ten of the clock, MR.
CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

**ANNUAL REPORT AND ACCOUNTS(1970-
71) OF THE FILM FINANCE CORPORATION,
BOMBAY AND RELATED PAPERS**

THE DEPUTY MINISTER IN THE MINISTRY
OF INFORMATION AND
BROADCASTING/ सूचना तथा प्रसारण
मंत्रालय में उपमंत्री (SHRI DHARAMVIR
SINGH) : Sir, I beg to lay on the Table under
sub-section (1) of section 619A of the
companies Act, 1956, a copy (in English and
Hindi) of each of the following papers : —

(i) Eleventh Annual Report and
Accounts of the Film Finance
Corporation Limited, Bombay, for the
year 1970-71, together with the Auditors'
Report on the Accounts and the
Comments of the Comptroller and
Auditor-General of India thereon.

(ii) Review by Government on
the working of the Corporation.

[Placed in Library. See No. LT-131571]

**ANNUAL REPORT AND ACCOUNTS (1969) OF
THE EXPORT CREDIT AND GUARANTEE
CORPORATION LIMITED BOMBAY AND
RELATED PAPERS**

THE DEPUTY MINISTER IN
THE MINISTRY OF FOREIGN
TRADE/
विदेश व्यापार मंत्रालय में उपमंत्री (SHRI
AC. GEORGE) : Sir, I beg to lay on the
Table a copy (in English and Hindi) each of
the following papers under sub-section (1) of
section 619A of the Companies Act, 1956 :

(i) Twelfth Annual Report and Acco-
unts of the Export Credit and Guarantee
Corporation Limited, Bombay, for the

year 1969, together with the Auditors'
Report on the Accounts and the Comments
of the Comptroller and Auditor-General
of India, thereon.

(ii) Review by Government on the
working of the Corporation.

[Placed in Library. See No. LT-1278/71
for (i) and (ii)]

**REPORT ON THE ACTIVITIES OF THE CENTRAL
SILK BOARD FOR THE YEAR 1970-71**

SHRI A. C. GEORGE : Sir, I also beg to
lay on the Table a copy (in English and Hindi)
of the Report on the activities of the Central
Silk Board for the year 1970-71, under section
12A of the Central Silk Board Act, 1948.
[Placed in Library. See No. LT—1277/71]

**ANNUAL REPORT (1970-71) OF THE COFFEE
BOARD**

SHRI A. C. GEORGE : Sir, I also beg to
lay on the Table a copy each of the following
papers :—

(i) Thirty-first Annual Report of the
Coffee Board for the year 1970-71.

[Placed in Library. See No. LT1294/71]

(ii) Statement (in English and Hindi)
giving reasons for not laying
simultaneously Hindi version of the above
Report.

[Placed in Library. See No. LT—1295/71]

**THE TEXTILE (PRODUCTION AND KNIT-
TING, EMBROIDERY LOOM MAKING AND
PRINTING MACHINES) CONTROL
AMENDMENT ORDER, 1971**

SHRI A. C. GEORGE : Sir, I also beg to
lay on the Table a copy in (English and Hindi)
of the Ministry of Foreign Trade Notification
S.O. No. 3166, dated the 21st July, 1971,
publishing the textiles (production by Knitting,
Embroidery Loom making and Printing
Machines) Control Amendment Order, 1971
under sub-section (6) of section